

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**Chandrashekhar C****IV ADDL. DISTRICT AND SESSIONS JUDGE****Cause List Date: 10-08-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.C. 10046/2020 (HEARING) IA/1/2017		Murall @ Muralidhara Vs Ambika	H.M.MANJUNATH
2	R.A. 10023/2018 (HEARING)		Venkateshappa Vs Rajamma	V.Raghavendra
3	Misc 10005/2018 (HEARING) IA/1/2018		The Special Land Acquisition Officer and Competent Authority Vs Nisar Pasha	M.V.Kini
4	M.C. 10065/2020 (HEARING) IA/1/2019		Chaithra.T.V. Vs Srikanth.R.	H.M.MANJUNATH
5	P and SC 10023/2020 (HEARING) IA/1/2019 IA/2/2019		Vijayakumar Vs Nataraju.D.	Sri.A.R.Ramakrishna
6	M.C. 10102/2020 (HEARING) IA/1/2019		Ravikumar.N. Vs Ramya	K.B.Krishnamurthy
7	G and WC 10010/2020 (HEARING) IA/1/2016		G.T.Ravikumar Vs B.Veena	Sri.M.Krishna Murthy
8	R.A. 10064/2016 (ARGUMENTS) IA/1/2013 IA/2/2013		Papegowda Vs P. Venkataramanappa alias Raju	B.K.G. Raju
9	M.V.C. 460/2014 (ARGUMENTS)		SHIVAKUMAR A.R. Vs LAKSHMAIAH S	MANJUNATHA H.M.
10	M.A. 10002/2020 (ARGUMENTS)		Krishnamurthy Vs Hemavathi	A.R.NAGARAJAN
11	M.A. 10069/2019 (ARGUMENTS)		Channakeshava Murthy Vs Ramaiah	R.M. KESHAVAKUMAR
12	M.C. 10151/2020 (FIRST HEARING) IA/1/2019		Krishnapa Vs Harshavardana	C.Gangadhara
13	M.C. 10139/2020 (FIRST HEARING) IA/1/2019		Lavanya.N. Vs Devaraju.N.	L.SANJEEVAPPA
14	M.C. 10155/2020 (FIRST HEARING)		Harish.C. Vs Lavanya @ Sandhya.G.L	C.R.Devaraj
15	M.C. 10144/2020 (FIRST HEARING) IA/1/2019		Raghu.K.A. Vs Nirmala.L.	Sundaresh.G.

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**Chandrashekhar C****IV ADDL. DISTRICT AND SESSIONS JUDGE****Cause List Date: 10-08-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	M.C. 10145/2020 (FIRST HEARING) IA/1/2019		Manjunathachari.N. Vs Gayithri	R.Radhakrishna
17	R.A. 10007/2016 (JUDGEMENT.) IA/1/2016		Lakshminarasamma Vs P.Thimmaiah	Sri.M.Krishna Murthy
Cases listed below are adjourned due to Covid 19				
18	Misc 10019/2017 (NOTICE) IA/1/2017	16-09-2020	The Special Land Acquisition Officer and Competent Authority Vs Lakshamma	M.V.Kini
19	R.A. 10027/2018 (NOTICE) IA/1/2018	16-09-2020	Bommaraju B.N. Vs ChikikaArasamma	A.R.NAGARAJAN
20	R.A. 10028/2018 (NOTICE) IA/1/2018	16-09-2020	Muddappa Vs C.Chunchegowda	K.M.Nagaraja Reddy
21	M.C. 10055/2020 (NOTICE) IA/1/2018	16-09-2020	Manjunatha.V. Vs Mamatha.L.	Narasimhamurthy.N.
22	R.A. 10041/2018 (NOTICE) IA/1/2018	16-09-2020	Hanumanthappa Vs Lakshamma	S.R.Shivapannalkar
23	Misc 10008/2018 (NOTICE)	16-09-2020	Akkamma Vs Narayanappa	K.M.Nagaja Reddy
24	M.A. 10004/2019 (NOTICE) IA/1/2019	16-09-2020	NAGESH Vs K.S.NARASAMMA	B.C. JANARDHAN
25	EX 10005/2019 (NOTICE)	16-09-2020	Chikkappaiah Vs Ganganjinappa	K.R.Narendrakumar.
26	R.A. 10007/2019 (NOTICE) IA/3/2019 IA/1/2019 IA/2/2019	16-09-2020	Narayanaswamy Vs Narasamma	S.A KHADRI
27	M.C. 10115/2020 (NOTICE) IA/1/2019	16-09-2020	Sujay.V.S. Vs Shanthi.	R.Radhakrishna
28	R.A. 10017/2019 (NOTICE) IA/1/2019	16-09-2020	H.Narasimhamurthy Vs Sampangi	A.V. Muralidhara
29	EX 10015/2019 (NOTICE)	16-09-2020	Shriram City Union Finance Limited Rep. by A.L.Umesh Vs Manjunath	K.R.Narendrakumar.

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 10-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	M.C. 10023/2020 (NOTICE) IA/1/2019	16-09-2020	Ravi.G.B. Vs Sudha.R.	RAVI.M
31	M.C. 10039/2020 (NOTICE) IA/1/2019	16-09-2020	Nanjegowda Vs Leela	CHANNEGOWDA
32	R.A. 10052/2019 (NOTICE) IA/1/2017	16-09-2020	Giridhar Vs Parvathamma	Sri.Mahanthesha.B.K.
33	M.C. 10012/2020 (NOTICE) IA/1/2019	16-09-2020	Shashikala Vs Sathish.Y.	KUMARA
34	Misc 10032/2020 (NOTICE) IA/1/2020	16-09-2020	SMT. LAXMAMMA ALIAS LAKSHMIDEVAMMA Vs SMT. KAMALAMMA	SRI.MOHAN
35	Misc 10033/2020 (NOTICE) IA/1/2020	16-09-2020	SMT. PAPAMMA REP BY SPA HOLDER SRI. APPEGOWDA Vs SMT. LAKSHMAMMA	SRI.L. SURESH
36	R.A. 10018/2020 (NOTICE) IA/1/2020	16-09-2020	SMT. SHAKILA BHANU Vs SIRAJ PASHA	SRI. KRISHNA MURTHY
37	Misc 10034/2020 (NOTICE)	16-09-2020	HANUMEGOWEA Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH
38	Misc 10035/2020 (NOTICE)	16-09-2020	VEERANNA Vs MANAGER POWER GRID CORPORATION INDIA LIMITED CONSTRUCTION AREA OFFICE	SRI. GIRISH
39	Misc 10036/2020 (NOTICE)	16-09-2020	GANGARASIAH Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH
40	Misc 10037/2020 (NOTICE)	16-09-2020	GANGARATHNAMMA Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH


IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 10-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	Misc 10038/2020 (NOTICE)	16-09-2020	GANGAPPA Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH
42	R.A. 10100/2016 (OBJECTION) IA/1/2015	16-09-2020	Sri N Krishnappa Vs Sri R Narasimhamurthy	S.A.KHADRI
43	M.A. 10005/2017 (OBJECTION) IA/1/2017	16-09-2020	Gururaj.S Vs Syed Sabir	M.KRISHNAMURTHY
44	EX 10038/2019 (OBJECTION)	16-09-2020	Shriram Tansport Finance Co. Ltd., Rep. by A.S. Mr. Harish.H. Vs Muniraju.N.	K.R.Narendrakumar.
45	M.A. 10062/2019 (OBJECTION)	16-09-2020	Omkarappa Vs Venkatesh	Sri.M.G.Vijendrakumar, Doddaballapur
46	R.A. 10101/2019 (OBJECTION) IA/1/2019	16-09-2020	M.P.MANOJ KUMAR Vs P.R. SUKH DEV	K.M. MANOHAR AND KRISHNAMURTHY.D
47	M.A. 10008/2020 (OBJECTION)	16-09-2020	Puttabasamma Vs Chandrappa	H.S.S.
48	M.A. 10009/2020 (OBJECTION)	16-09-2020	Puttabasamma Vs Chandrappa	H.S.S
49	M.A. 10079/2019 (OBJECTION) IA/2/2017 IA/1/2017	16-09-2020	B.L Chandrakumar Vs G.N Subba Reddy	Sri Harish Kumar M.S and Sri Muniraju


IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.


IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 10-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 6/2011 (APPEARANCE OF ACCUSED)		D.B.PURA TOWN PS Vs ASHOK	
2	CrI.Misc. 10085/2020 (ORDERS)		CHIKKAMUNIYAPPA A-1 Vs RAJANUKUNTE POLICE STATION	SRI. K.G. SHIVANNA


IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.

Cause list dated: 10.08.2020

**In the Court of Prl. Senior Civil Judge and JMFC, Doddaballapura
10+10+10 = 30 Cases**

MORNING SESSION

Sl.	Case.No.	Stage
1	O.S.No.374/2007	Hearing on I.A
2	O.S.No.183/2010	Hearing on I.A
3	O.S.No.168/2016	Hearing on I.A
4	O.S.No.141/2016	Hearing on I.A
5	O.S.No.303/2016	Hearing on I.A
6	O.S.No.179/2017	Hearing on I.A
7	O.S.No. 304/2018	Hearing on I.A
8	O.S.No.430/2018	Hearing on I.A
9	O.S.No.439/2018	Hearing on I.A
10	O.S.No.391/2018	Hearing on I.A


AFTERNOON SESSION

11	O.S.No.305/2018	Hearing on I.A
12	O.S.No.280/2018	Hearing on I.A
13	O.S.No.263/2018	Hearing on I.A
14	O.S.No.298/2018	Hearing on I.A
15	O.S.No.195/2020	Hearing on I.A
16	O.S.No.219/2020	Hearing on I.A
17	O.S.No.221/2020	Hearing on I.A
18	FDP.NO.21/2011	Hearing on I.A
19	FDP.NO.23/2011	Hearing on I.A
20	FDP.NO.15/2013	Hearing on I.A

FOR ISSUES

21	O.S.No.149/2012	For Issues
22	O.S.No.431/2013	For Issues
23	O.S.No.424/2013	For Issues
24	O.S.No.251/2013	For Issues
25	O.S.No.160/2016	For Issues
26	O.S.No.199/2016	For Issues
27	O.S.No.256/2016	For Issues
28	O.S.No.479/2016	For Issues
29	O.S.No.296/2017	For Issues
30	O.S.No.244/2017	For Issues

Place: D0ddaballapura
Dated: 07-08-2020


7-8-2020
Prl. Senior Civil Judge & JMFC,
Doddaballapura.

**IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 10-08-2020**

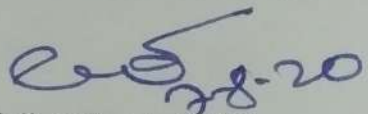
MORNING SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLA INANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
11.00 AM TO 12.00 PM				
1	CC 283/2011	ARGUMENT	A.PP	HMM
2	CC 990/2013	ARGUMENT	A.PP	BKGR
3	CC 628/2014	ARGUMENT	A.PP	RM
4	CC 130/2020	ARGUMENT	A.PP	SNS
5	CC 1016/2015	ARGUMENT	A.PP	TGV
12.00 PM TO 1.00 PM				
6	OS 305/2015	HEARING	GNR	A.PP
7	OS 601/2008	ARGUMENT	MKM	SN
8	OS 357/2017	HEARING	MKM	BKGR
9	OS 397/2018	HEARING	MGV	BSM
10	OS 505/2015	HEARING	MKM	AK

AFTERNOON SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLA INANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
02.45 PM TO 03.45 PM				
1	OS 517/2013	TO HEAR	DAS	LS
2	OS 65/2016	TO HEAR	VKR	EXPARTE
3	OS 153/2019	TO HEAR	ARN	HMM
4	OS 329/2019	TO HEAR	ARN	CGR
5	OS 289/2018	TO HEAR	BKM	BJR/LSV
03.45 PM 04.45 PM				
6	OS 75/2016	TO HEAR	DG	LN
7	OS 377/2019	TO HEAR	KNS	SB
8	CC 490/2016	ORDER/EVIDENCE	A.PP	MJ
9	CC 574/2016	ORDER/EVIDENCE	A.PP	MJ
10	CR 16/2017	ORDER	A.PP	LMN
1	OS 103/2010	FUR.CH. OF DW-1 (through V.C)	RVR	AK,SAK

NOTE: Evidence will be recorded through Video conference only.


 Prl. Civil Judge & JMFC
 Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High court of Karnataka.